

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

Item No. 116
217/241- 242/PB/2018

IN THE MATTER OF:

Sanjay Aggarwal

Vs.

Celebration City Projects Pvt. Ltd.

... Applicant/Petitioner

... Respondent

Order Under Section 241- 242

Order delivered on 27.01.2020

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

MS. SUMITA PURKAYASTHA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : -
For the Respondent : -

ORDER

List on 24.02.2020.

1
—sd—

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

—sd—

(SUMITA PURKAYASTHA)
MEMBER (TECHNICAL)

27.01.2020
Ritu Sharma